

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:370  
ANSWERED ON:17.04.2008  
COLD STORAGEES  
Chitthan Shri N.S.V.

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether Government has formulated any scheme to enhance the capacity of cold storages to promote food processing industries in the country;
- (b) if so, the details thereof;
- (c) the total extent of loss incurred due to poor cold storage facilities in the country during the last three years;
- (d) the total amount allocated to improve the cold storage facilities during the last three years, State-wise; and
- (e) the extent of increase registered in the capacity of cold storages by each State?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (e) of Lok Sabha Starred Question No. 370 for 17th April 2008 regarding Cold Storages

Ministry of Food Processing Industries (MFPI) had been providing financial assistance in the form of grant-in-aid to all implementing agencies @ 25% of the cost of plant & machinery and technical civil works in general areas and 33.33% in difficult areas with a common ceiling of Rs. 75 lakhs, under the Cold Chain component of 10th Plan Scheme. The assistance under the scheme was limited to cold storages for non- horticulture produces, special type of cold storages with controlled/modified atmosphere technology, cold storages as integral part of processing units or as a common facility in food parks. Besides, other agencies of Government of India like National Horticulture Board (NHB), Agricultural and Processed Food Products Exports Development Authority (APEDA), National Cooperative Development Corporation (NCDC) and State Governments also provide assistance for cold storages under their respective schemes.

Further, MFPI has developed a proposal on Cold Chain Infrastructure Scheme for 11th Five Year Plan for creating integrated cold chain infrastructure at different levels- farm level primary processing centre-cum-cold chain, collection/aggregation centres and Strategic Distribution Centres to provide complete cold chain facilities without any break from the farm gate to the consumer, including pre- cooling facilities at production sites, reefer vans and mobile cooling units. The initiatives are aimed at filling the gaps in the supply chain, strengthening of cold chain infrastructure, establishing value addition centres with infrastructural facilities like sorting, grading, packaging and processing for horticulture including organic produce, marine, dairy, meat, poultry etc. The scheme envisages financial assistance in the form of grant-in-aid @ 50% of the total cost of plant and machinery and technical civil works in general areas and 75% for difficult areas subject to a maximum of Rs.10.00 crore.

According to studies commissioned by the Ministry, wastage of agricultural food items is estimated to be about Rs.58,000 crore annually occurring at various stages of handling after harvesting due to fragmented farming, restrictive provisions in Agricultural Produce Marketing (Development & Regulation) Act, lack of adequate post- harvest infrastructure such as lack of cold chain facilities, transportation, proper storage facilities, etc.

The budget allocation utilized by the Ministry on infrastructure development including Cold Storages during 2005-2006, 2006-2007 and 2007-08 was Rs. 15.65 crore, Rs. 13.21 crore and Rs.14.80 crore respectively. The scheme is project specific.

As per data maintained by Directorate of Marketing & Inspection (DMI), Ministry of Agriculture, the capacity of cold storages have increased from 195.52 Lakh MT (as on 31.12.2004) to 216.94 Lakh MT(as on 31.12.2006). State-wise details are given in the annexure.

Annexure referred in the reply to parts (a) to (e) of Lok Sabha Starred Question No. 370 for 17.04.2008 regarding cold storages

**DISTRIBUTION OF COLD STORAGEES**

Sl.No. State/UT As on 31.12.2004 As on 31.12.2006

	Total TOTAL No. CAPACITY No IN MTs	Total TOTAL CAPACITY IN MTs		Total TOTAL CAPACITY IN MTs	
1.	A & N Islands (UT)	02	210	02	210
2.	Andhra Pradesh	257	662867	276	820808
3.	Arunachal Pradesh	01	5000	01	5000
4.	Assam	24	75916	23	70916
5.	Bihar	238	910582	238	910582
6.	Chandigarh (UT)	06	12216	06	12216
7	Chhatisgarh	68	361044	55	266022
8.	Delhi	92	126061	93	126091
9.	Gujarat	351	874863	374	973768
10.	Goa	24	5875	28	7105
11.	Haryana	237	380093	243	392121
12.	Himachal Pradesh	17	18375	17	18375
13.	J & K	19	42869	19	42869
14.	Jharkhand	25	80625	25	80625
15.	Kerala	161	35755	177	47298
16.	Karnataka	123	149250	138	253168
17.	Lakshadweep (UT)	01	15	01	15
18.	Maharashtra	425	447960	437	510854
19.	Madhya Pradesh	167	732712	179	762802
20.	Manipur	00	00	00	00
21.	Meghalaya	03	3200	03	3200
22.	Mizoram	00	00	00	00
23.	Nagaland	02	6150	02	6150
24.	Orissa	104	274175	90	216420
25.	Pondicherry (UT)	03	85	03	85
26.	Punjab	382	1231685	420	1337517
27.	Rajasthan	93	272622	106	312130
28.	Sikkim	00	00	00	00
29.	Tamilnadu	119	161899	136	227229
30.	Tripura	08	18450	08	18450
31.	U.P.& Uttranchal	1410	8258813	1567	8931918
32.	West Bengal	386	4402977	434	5340042
	TOTAL	4748	19552344	5101	21693986